

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

226. RCP(IB)/1(MB)2023

**IN THE MATTER OF**

SICK India Private Limited

... Petitioner

Vs

Chemtrols Industries Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 06.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent: CA. Raghunath Sarangapani (VC)

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**ORDER**

Registry is directed to give fresh number to the RCP/1/2023. Adjourned to  
**04.12.2023.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/